

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/339/2018
PETITION NUMBER : CP/292/IB/2018
NAME OF THE PETITIONER(S) : VASUDEVAN
NAME OF THE RESPONDENT(S) : V.MANIKANDARAJU & 1 (UTHRAKAALI AMMAN
INFRASTRUCTURE PVT LTD)
UNDER SECTION : 19(2) & (3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Seema Kumari Chohan
for K. Moorthy

Counsel for Applicant
(IRP)



ORDER

Counsel for Applicant (IRP) present. Respondent was called but was absent. No representation on behalf of the Respondent. Counsel for Applicant is directed to send notice to the Respondent for appearance and for making submissions. Matter is adjourned for hearing submissions. **Put up on 07.09.2018.**

-sA-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)